

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/5634/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 6th August, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/4264, dtd 04.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission with the official vehicle, at own cost, from the evening of 06.08.2022 till the evening of 07.08.2022**, as prayed for. The Additional Sessions Judge-cum-Special Judge (POCSO) and in his absence, the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/5635/A, dated , 06-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao